

Annexure - 8

Name of the Corporate Debtor: Kakade Estate Developers Private Limited; Date of commencement of CIRP: 12/06/2023; List of creditors as on:29/06/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No	Name of creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of claim under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC, if applicable					
1	CBRE South Asia Pvt. Ltd	28-06-2023	1,64,47,422	1,24,75,705	Supply of goods and services	-	-	-	11.53	-	-	-	39,71,717	
2	Sun of India Securities Services	29-06-2023	47,84,866	47,84,866	Supply of goods and services	-	-	-	4.42	-	-	-	-	
3	Imperial Heights Co-Op Housing So	29-06-2023	31,25,12,021	-	Society claim	-	-	-	-	-	-	-	31,25,12,021	
4	Nitco Ltd	29-06-2023	5,02,19,252	5,02,19,252	Supply of goods and services	-	-	-	46.39	-	-	-	-	
		TOTAL	38,39,63,561	6,74,79,823					62.34	-	-	-	31,64,83,738	-

General Notes:-

1. We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
2. Claims from certain creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
3. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
4. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.